GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO.4741 TO BE ANSWERED ON 29TH MARCH, 2023

FOOD INSECURITY AND HUNGER ERADICATION

†4741. SHRI ARVIND GANPAT SAWANT:

SHRI VINAYAK RAUT:

SHRI SANJAY JADHAV:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the efforts made by the Government to ensure eradication of hunger and starvation in the country along with the programme made so far in this regard;
- (b) the impact of the National Food Security Act on eradication of hunger and starvation particularly in Maharashtra;
- (c) the number of beneficiaries in Maharashtra getting benefit of Antyodaya Anna Yojana (AAY) and Priority House Holds (PHH) Schemes, district-wise;
- (d) the number of people in the country who are still facing food insecurity;
- (e) whether the Government has conducted State-wise survey of the number of citizens dying of hunger and starvation;
- (f) if so, the details thereof; and
- (g) the immediate steps taken by the Government to provide foodgrains and food to all?

ANSWER

MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SADHVI NIRANJAN JYOTI)

(a) & (b): The Government of India accords high priority to the issue of hunger and has been providing foodgrains at highly subsidized prices to the population through State Governments/Union administrations under National Food Security Act (NFSA), 2013 and Other Welfare Schemes (OWS). Government of India enacted National Food Security Act (NFSA), 2013 which provides for coverage of upto 75% of the rural population and upto 50% of the urban population thus addressing the issue of food -security of the bottom 67% of the population, which at Census 2011 is at a maximum limit of 81.35 crore persons. Identification of beneficiaries under the Act is under two categories- Households covered under Antyodaya Anna Yojana (AAY) and Priority Households (PHH). Priority Households are entitled to receive 5 Kg per person per month and AAY households are entitled to receive 35 Kg of foodgrains comprises of coarse grains/wheat/rice per household per month. The Act is operational in a seamless manner across all States/Union Territories. The coverage under the Act is substantially high to ensure that all the vulnerable and needy sections of the society get its benefit.

The Central Government, to remove the financial burden of the poor beneficiaries and to ensure nationwide uniformity and effective implementation of NFSA, has decided to provide food grains free of cost to AAY households and PHH beneficiaries under NFSA, 2013, for a period of one year, beginning from 1st Jan 2023.

During the year 2021-22, the Government allocated a quantity of 1060.00 lakh MT of foodgrains to the States/UTs under NFSA, Other Welfare Schemes (OWS), Pradhan Mantri Garib Kalyan Anna Yojana and allocations due to natural calamities and festivals. During the current year i.e. 2022-23, the Government of India has so far allocated 971.26 lakh MT of foodgrains under NFSA, OWS and Pradhan Mantri Garib Kalyan Anna Yojana. The scheme of End-to-End Computerization of the TPDS has ensured rightful targeting of the beneficiaries all over the country including Maharashtra.

- (c): Details of beneficiaries in Maharashtra district-wise is attached as Annexure.
- (d) to (g): NFSA, 2013 is providing food security to around 67% of the bottom population which at Census 2011 is at a maximum limit of 81.35 Crore persons. The coverage under the NFSA is substantially high to ensure that all vulnerable and needy sections of the society get its benefit.

Government of India has also issued advisories to all States/UTs to identify and cover the weakest sections of the society under PDS and launch special drives to issue ration cards to them. Clear Instructions have been issued to all State/UTs that no person/household shall be deleted from the list of eligible households and denied subsidized foodgrains or cash transfer under NFSA only on the grounds of not possessing Aadhaar. Instructions are also issued for providing foodgrains even in the event of authentication failure through alternative mechanisms.

Further, advisories have also been issued by the Government of India to States/UTs to put in place special dispensation that includes home delivery of the entitled quota of foodgrains and delivery through authorized nominees in respect of beneficiaries who are above 65 years of age or who are differently-abled and have no other adult family member listed in the Ration Card and are not in a position to visit Fair Price Shop themselves.

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE UNSTARRED QUESTION NO.4741 FOR ANSWER ON 29.03.2023 IN THE LOK SABHA.

1	Nandurbar	104983	515092	177740	736967	282723	1252059
2	Dhule	75300	360285	230453	1104527	305753	1464812
3	Jalgaon	133938	571199	491550	2130873	625488	2702072
4	Buldana	62565	269002	347225	1463011	409790	1732013
5	Akola	44751	163079	255344	1026941	300095	1190020
6	Washim	48299	198006	192611	759995	240910	958001
7	Amravati	125632	470060	345957	1407560	471589	1877620
8	Wardha	48869	171194	229922	914403	278791	1085597
9	Nagpur DSO	79049	299195	342834	1356723	421883	1655918
10	Nagpur FDO	44998	179296	350417	1383785	395415	1563081
11	Bhandara	65290	247767	169030	715966	234320	963733
12	Gondia	79661	333332	155358	679889	235019	101322
13	Gadchiroli	100211	396591	115274	452165	215485	848750
14	Chandrapur	138527	495916	273306	1057958	411833	1553874
15	Yavatmal	126358	465883	360717	1367994	487075	183387
16	Nanded	78251	328437	441817	1916773	520068	224521
17	Hingoli	29646	127577	155649	684891	185295	81246
18	Parbhani	42465	186105	225519	1011417	267984	119752 149384
19	Jalna	43391	202274	287628	1291572	331019	
20	Aurangabad	66108	295703	427745	1939569	493853	223527
21	Nashik	174381	794993	627738	2829984	802119	362497
22	Thane DSO	48142	171032	108393	487122	156535	65815
23	F Region Thane	10962	36945	654376	2540387	665338	257733
24	D Region Andheri	166	627	201952	852276	202118	85290
25	E Region Wadala	1988	6955	448267	1866290	450255	187324
26	G Region Kandivali	1593	6285	245540	990765	247133	99705
27	A Region Parel	731	2887	153420	635370	154151	63825
28	Raigad-Alibag	81846	257792	367836	1485359	449682	174315
29	Pune DSO	48137	195937	528102	2264839	576239	246077
30	Pune FDO	7333	27772	319662	1199607	326995	122737
31	Ahmednagar	87442	397213	609167	2499341	696609	289655
32	Beed	38734	158694	345549	1486208	384283	164490
33	Latur	42154	205714	329813	1558885	371967	176459
34	Osmanabad	38442	181520	214201	946924	252643	112844
35	Solapur DSO	50488	209807	339459	1462531	389947	167233
36	Solapur FDO	6063	23860	111692	474204	117755	49806
37	Satara	26560	114668	375916	1542104	402476	165677
38	Ratnagiri	38514	134830	237352	984349	275866	111917
39	Sindhudurg	21564	76095	142402	565229	163966	64132
40	Kolhapur	51874	216122	520866	2157311	572740	237343
41	Sangli	30601	119180	381789	1637467	412390	175664
42	Palghar	96368	462205	316815	1441406	413183	190361
